

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(14) C.P.(I.B)-1340/7/(MB)/2017  
MA 353/2018

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2018

NAME OF THE PARTIES: GGS Infrastructures Pvt. Ltd.  
V/s  
Kohinoorn Pulp & Paper Ltd.

SECTION OF THE COMPANIES ACT: 7 OF INSOLVENCY AND  
BANKRUPTCY CODE, 2016.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **04.10.2018**.

SD/-  
**M.K. SHRAWAT**  
**Member (Judicial)**

**26.09.2018.**  
HHS